

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). No. Sir. The D.D.A. has reported that as the flats in these blocks were constructed under the old scheme, which did not provide for construction of garages, the question does not arise.

Levy Price of Sugarcane Fixed for Gujarat

(d) if so, what are the reasons thereof?

THE MINISTER OF AGRICULTURE
AND RURAL RECONSTRUCTION AND
IRRIGATION (RAO BIRENDRA

SINGH): (a) to (d) There is no levy procurement of sugarcane. As such there is no question of fixing levy price of sugarcane for the sugar-cane growers of Gujarat. The Government fixes only the statutory minimum price of sugarcane payable by factories in all the States every year taking into account all relevant factors, including the cost of production of sugarcane. For the current season 1980-81, the Government have fixed the statutory minimum price of Rs. 13.0 per quintal linked to 8.5 per cent recovery with full proportionate premium for recoveries above that level. On this basis, the minimum cane price payable by the factories in Gujarat ranges from Rs. 13.00 to Rs. 17.59 per quintal. In actual practice however, the factories are likely to pay much higher prices to cane growers to attract sufficient supplies of sugarcane for the production of sugar.

Annual Production and Consumption of Sugar

1293. SHRIMATI KANAK MUKHERJEE: Will the Minister of AGRICULTURE be pleased to state the total production and internal consumption of sugar, year-wise, **from** 1976-77 to 1979-80 and 1980-81 so far?

THE MINISTER OF AGRICULTURE
AND RURAL RECONSTRUCTION AND
IRRIGATION (RAO BIRENDRA SINGH):
The figures are as under:—

Sugar Year	Production of sugar	Internal consump- tion of sugar
1976-77	43.43	37.53
1977-78	64.62	45.48
1978-79	53.44	61.81
1979-80	38.59	52.03
1930-31 (upto 15th November)	1.36	4.49